## GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:4184 ANSWERED ON:18.12.2014 SHORT SUPPLY OF COAL Chinnaraj Shri Gopalakrishnan

## Will the Minister of COAL be pleased to state:

- (a) whether many essential sectors i.e. power, fertilizers are severely affected by the non-supply and short supply of coal for their units;
- (b) if so, the details thereof and the reasons therefor and the steps being taken by the Government in this regard;
- (c) whether the Government proposes to take any action to add more manpower and machineries to dig out coal and safety from fire; and
- (d) if so, the details thereof?

## **Answer**

MINISTER OF STATE (I/C) IN THE MINISTRY OF COAL, POWER AND NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a)&(b): During April to November, 2014 against target of 330.16 MT, offtake performance of CIL has been 310.69 MT (Provisional) with materialisation level of 94%. Offtake performance of Power Utility and Fertilizer sector is tabulated below:

Despatch of CIL during April -November, 2014

(in Million Tonnes)
Sector AAP Target Despatch % Materialisation
Power 256.83 242.91 95%
Utility
Ferti- 1.56 1.42 91%
lizer

During April, 2014 to November, 2014, there has been a growth of 15.3% in coal-based power generation over the corresponding period of last year.

In order to ensure adequate availability of coal to power utilities, CIL has been impressed upon to enhance production of domestic coal in the country and power utilities have also been advised to enhance import of coal to meet the shortfall in domestic availability of coal.

Moreover, in order to improve the overall coal availability for increased power generation and also to liquidate huge stock lying at the collieries, offer was made to all Power Generating Companies drawing coal under FSA to lift the coal which is held in the stocks on "as is where is" basis with the stipulation that the Power Stations will make their own evacuation arrangement. This scheme of supply under "as is where is" basis was implemented by the coal companies from June'2012 and has been extended for 2013-14 and also to 2014-15. All TPPs having FSA from CIL are informed to lift coal under this scheme by arranging their own logistics for movement of coal offered from various pithead locations.

In addition to above, with a view to monitor coal supplies to Power Utility Sector, an Inter-Ministerial Sub-Group comprising representatives of Ministry of Power, Ministry of Coal and Ministry of Railways has been constituted. This Sub-Group takes various operational decisions for meeting any contingent situations relating to Power sector including critical coal stock position.

(c)&(d): Mining operations of CIL and its subsidiaries are done scientifically by using appropriate technology and mining method after obtaining requisite working permissions from the Directorate General of Mine safety (DGMS). The inspectors of DGMS regularly visit the mines of CIL to check whether mining is done as per provisions of the statute and DGMS permissions. DGMS has special power to stop the mining activities if any major violation, which could endanger the life of any person working in the mine, is observed during the inspection.

However, some part of the Jharia coalfield (JCF) and Raniganj coalfield (RCF) within the leasehold of Bharat Coking Coal Limited (BCCL) & Eastern Coalfields Limited (ECL) respectively are declared dangerous and susceptible to subsidence due to fire because of the unscientific mining carried out by the erstwhile private mine owners prior to nationalization of coal mines. In order to address these issues Government has approved Master Plan for Jharia and Raniganj areas in August 2009. The Scope of the Master Plan covers dealing with fires, rehabilitation of affected persons and planning & Survey for diversion of railway lines, roads and IOC pipe lines from the affected areas. The Master Plan is already under implementation.